NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 24.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.6/BB/ 17	-	For orders	Rule-6 of IB	Subodha Entertainments Co. Ltd., Vs Jackonblock Facility Services Pvt. Ltd.

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER **SIGNATURE**

REPRESENTATION TO WHOM

THIRD PAL CORTHE Resolutions
9448384064 Professional
Registered Insolvancy CD
professional

ORDER

Orders pronounced vide separate order.

Member (T)

Member (J)